

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

118

BENCH-II

C.P.(CAA) No.74/KB/2018

Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company	Eskay Technical Services Pvt.Ltd		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. C.M.KARL MARX DROC.

RDCE)
Ministry of Corporate
Affairs

[Signature]
29/9.

1. J. PATNAIK, ADV

petitioners

[Signature]
29/9/2018

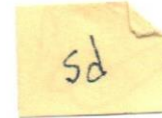
118. 28-09-2018 – CP(CAA) No. 74/KB/2018 –Eskay Technical Services
Pvt. Ltd.

O R D E R

The Ld. Counsel for the Petitioner and the Ld. Deputy Registrar of
Companies, Regional Director, Eastern Region, Ministry of Corporate Affairs
appeared.

Perused the record.

The matter is adjourned for orders.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)